NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 200/15	TP 24/17	Hearing	433(e) /433(f)	Security Services Vs Bhoruka Power Corpn. Ltd.

REPRESENTATION TO WHOM

8. N.SHANKAR RANGAREJI ADVOCATE 9448086725

NAME (IN CAPITAL)

NO. & PHONE NUMBER

SL.

PETITIONER

N.Shh.

SIGNATURE

Counsel for petitioner is present. He is directed to comply the relevant rules framed under the I&B Code for proceeding further. Meantime, he is also directed to serve notice on the respondent by collecting from the Registry.

List it on 11.04.2017.

MEMBER (J)

MEMBER (T)